

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.12.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8495 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 612 of 2024	Anchor Leasing Pvt Ltd Vs. Vaishali Patrikar, RP of Satra Properties (India) Ltd. & Ors.	Abhirup Dasgupta
2.	I.A. No. 8496 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 610 of 2024	Anchor Leasing Pvt Ltd Vs. Vaishali Patrikar, RP of Satra Properties (India) Ltd. & Ors.	Abhirup Dasgupta
3.	I.A. No. 8501 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Drish Shoes Workers Union Vs. Drish Shoes Ltd. Through Its RP	Gaurav Dhingra
4.	I.A. No. 8512 of 2024 in Restoration Application No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1007 of 2022	Vinod Kumar Mittal Vs. UCO Bank & Anr.	Sandeep S. Ladda
5.	I.A. No. 8513 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Gulshan Gaba Vs. Kulbhushan Sachdev & Ors.	Abhishek Gupta
6.	I.A. No. 8514 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sudhir Hirewar & Ors. Vs. Linkson International Ltd. & Ors.	Kishor Lambat
7.	I.A. No. 8515 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Rahee- Jhajharia E to E JV Vs. MB Power (Madhya Pradesh) Ltd.	Rakesh Kumar

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